


OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH GARO HILLS DISTRICT: RESUBELPARA

OFFICE O R D E R

Dated Resubelpara, the 12th August, 2021

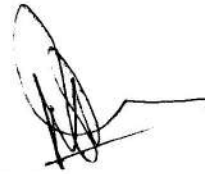
No. D&SJ/NGH.11/2020/-163 In view of Notification No. HCM.II/03/2013/ 2276 Dated 09.08.2021 issued by the Hon'ble High Court of Meghalaya, all courts under this Judgeship shall take up court cases w.e.f 16th August, 2021 until further orders or whatever is earlier, as follows:

1. Hearing of the matters will be conducted by all the Courts (to the extent network supports and as far as possible), through video-conferencing (virtual mode), only;
2. In case of physical hearing, the concerned Judicial Officer shall take up a limited number of cases every day to ensure that there is no over-crowding and maintaining of social distancing by all concerned;
3. Learned Advocates (or the petitioner/respondent appearing in-person) must have stable internet connectivity to prevent disruption of the VC proceedings;
4. Learned Advocate (or the petitioner/respondent appearing in-person) shall also ensure that the VC link received by them is not shared with unauthorized persons or those not associated with the case;
5. All stakeholders entering the premises of the Subordinate Courts shall compulsorily comply with all Covid.19 protocols, as applicable;


District & Sessions Judge,
North Garo Hills District, Resubelpara

Memo No. D&SJ/NGH.11/2020/-163 -A Dated Resubelpara, the 12th August, 2021
Copy to for information and necessary action:

1. The Judicial Officers, North Garo Hills District, Resubelpara.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara.
3. The PP/Asst. PP/ Spl. P.P. (POCSO), North Garo Hills District.
4. The President/Secretary, Resubelpara Bar Association, North Garo Hills.
5. The P.I. North Garo Hills District, Resubelpara.
- ✓6. The System Officer for uploading on the District Court Website.
7. Notice Board.
8. Office copy.



District & Sessions Judge,
North Garo Hills District, Resubelpara